## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 84/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE PARTIES: M/s. Palladio Pransa Consultancy Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Darshan Ashar ilb Sanjay Udeohi	Advocate	Garlan

**Common Order** 

TCSP No.81/230-232/NCLT/MB/MAH/2017

TCSP No.82/230-232/NCLT/MB/MAH/2017

TCSP No.83/230-232/NCLT/MB/MAH/2017

TCSP No.84/230-232/NCLT/MB/MAH/2017

TCSP No.85/230-232/NCLT/MB/MAH/2017

At request of the RD office, the time for filing objections by the RD as well as OL is hereby extended for 5.4.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)